

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) No intrusion has been reported or taken place on Indo-China Border including Sikkim during the last five years. However, there are cases of transgression due to difference in perception of Line of Actual Control (LAC). The transgressions by People's Liberation Army (PLA) on Indo China Border during the period from 2010-2014 (up to August 4, 2014) are as under:-

Year	No. of cases of transgressions
2010	228
2011	213
2012	426
2013	411
2014 (upto August 4, 2014)	334

(b) Indo Tibetan Border Police (ITBP), the border guarding force deployed on India-China Border, has reported 01 transgression in Dorjila in 2013 and 01 transgression in Naku area in 2014 of Sikkim State.

Smuggling of Fake Indian Currency and Intoxicating Drugs

3777. SHRIMATI KAHKASHAN PERWEEN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the number of cases regarding smuggling of fake Indian currency and intoxicating drugs have come to the notice of Government;
- (b) if so, the details thereof; and
- (c) the details of steps being taken by the Government in this regard and the measures adopted to stop such illegal trade?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) Yes, Sir. As per available inputs received from Central Intelligence and Investigating Agencies, Fake Indian Currency Notes are being pumped into the country from neighbouring countries by creating a self-sustaining criminal network in the South and South East Asian Region via Nepal, Bangladesh, Thailand, Malaysia, Sri Lanka and UAE, in addition to the new route of China via Nepal. As per the statistics maintained by National Crime Records Bureau (NCRB), the state/UT-wise details of Fake Indian Currency notes (FICN) recovered and seized in the country during the last three years 2011, 2012, 2013 and the current year (upto June 30, 2014) are given in Statements I, II, III and IV (*See* below).

The statistics on seizure for various drugs during 2011-14 are given in Statement-V.

(c) To address the multidimensional aspects of the FICN menace, several agencies such as the RBI, the Ministry of Finance, Ministry of Home Affairs, Security and intelligence agencies of the Centre and States, CBI are working in tandem to check the inflow of fake Indian currency notes.

The legal regime has been further strengthened by way of recent amendments in the Unlawful Activities (Prevention) Act, 1967 wherein the damage to the monetary stability of India by way of production or smuggling or circulation of High Quality Fake Indian Paper Currency, coin or any other material has been declared as 'terrorist act'.

Further, one special FICN Co-ordination Group has been formed in MHA to share the intelligence / information amongst the different security agencies of State/Centre to counter the menace of circulation of Fake currency notes in the country.

Central Bureau of Investigation (CBI) & National Investigation Agency (NIA) are the central agencies for investigation of FICN cases. The Government has also constituted a Terror Funding & Fake Currency Cell in NIA in 2010 to focus investigation on Terror Funding and Fake currency cases.

The measures taken by the government to check smuggling of drugs at borders and within the country are as follows:

- (i) Coordination and sharing of intelligence by Narcotics Control Bureau (NCB) with other law enforcement agencies.
- (ii) Intensive preventive and interdiction efforts along known drug routes.
- (iii) Strict surveillance and enforcement at import and export points.
- (iv) Empowering of border guarding forces for effective enforcement.
- (v) Increased international cooperation for exchange of information and investigative assistance in administering control over the movement of Narcotic Drugs and Psychotropic Substances and Precursor Chemicals.
- (vi) Training Programmes for law enforcement officials for upgrading their skills to combat drug menace.
- (vii) Monetary rewards for information leading to seizures of Narcotic drugs/ destruction of illicit crops to informers and officers.
- (viii) India has signed bilateral agreement/MOU on drug related matters with Afghanistan, Pakistan, Bangladesh, Bhutan and Myanmar.

Statement-I*State/UT-wise and Denomination-wise Statement of Counterfeit Currency (Recovered and Seized)**Yearly Report from: 1.1.2011 to: 31.12.2011*

(As per database on: 09.07.2014)

Sl. No.	State/UT	Denomination										No. of Notes		Total Notes	Value in Rs.		Total Value (Rs.)	FIR	Total Accused
		1000		500		100		50		Others		(R)	(S)	(R+S)	(R)	(S)	(R+S)		
		(R)	(S)	(R)	(S)	(R)	(S)	(R)	(S)	(R)	(S)								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
1.	Andaman and Nicobar Islands	@	0	@	0	@	0	@	0	@	0	@	0	0	@	0	0	0	0
2.	Andhra Pradesh	258	2636	1302	9669	771	4680	56	1150	5	82	2392	18217	20609	989000	7996440	8985440	186	195
3.	Arunachal Pradesh	&	1	&	20	&	0	&	0	&	0	&	21	21	&	11000	11000	2	2
4.	Assam	113	668	433	1578	199	213	3	8	0	39	748	2506	3254	349550	1479100	1828650	70	81
5.	Bihar	48	297	468	2135	991	1374	16	15019	0	93	1523	18918	20441	381900	2254425	2636325	46	52
6.	Chandigarh	2605	0	12646	0	20499	0	1476	0	38	0	37264	0	37264	11052360	0	11052360	0	0
7.	Chhattisgarh	~	53	~	330	-	581	~	31	~	35	~	1030	1030	~	278350	278350	67	61
8.	Dadra and Nagar Haveli	\$	2	\$	9	\$	0	\$	0	\$	0	\$	11	11	\$	6500	6500	2	0

9.	Daman and Diu	\$	1	\$	0	\$	0	\$	0	\$	0	\$	1	1	\$	1000	1000	1	0
10.	Delhi	16017	714	55409	3912	19333	10832	2560	1249	13	3	93332	16710	110042	45782990	3815690	49598680	42	64
11.	Goa	-	155	-	470	-	52	~	2	~	1	~	680	680	~	395320	395320	30	19
12.	Gujarat	311	4425	1657	7261	853	2614	67	161	3	2	2891	14463	17354	1228190	8324990	9553180	250	57
13.	Haryana	#	1	#	176	#	560	#	46	#	0	#	783	783	#	147300	147300	14	23
14.	Himachal Pradesh	#	48	#	126	#	0	#	0	#	0	#	174	174	#	111000	111000	3	4
15.	Jammu and Kashmir	212	2102	753	1990	1340	431	15	3	0	9	2320	4535	6855	723250	3140340	3863590	39	73
16.	Jharkhand	}	178	}	148	}	139	}	0	}	1	}	466	466	}	265910	265910	22	34
17.	Karnataka	3827	1327	10777	7790	1209	1844	88	85	4	9	15905	11055	26960	9340860	5410740	14751600	95	150
18.	Kerala	183	1238	735	2082	58	1825	2	4	3	3	981	5152	6133	556430	2461730	3018160	53	72
19.	Lakshadweep	{	0	{	0	{	0	{	0	{	0	{	0	0	{	0	0	0	0
20.	Madhya Pradesh	298	205	1756	606	2328	2974	165	167	3	0	4550	3952	8502	1417090	813750	2230840	19	27
21.	Maharashtra	2977	3703	13265	14501	3403	2265	135	76	13	8	19793	20553	40346	9956810	11183900	21140710	331	175
22.	Manipur	&	19	&	14	&	0	&	0	&	0	&	33	33	&	26000	26000	12	12
23.	Meghalaya	&	60	&	453	&	0	&	0	&	0	&	513	513	&	286500	286500	14	19
24.	Mizoram	&	0	&	6	&	0	&	0	&	0	&	6	6	&	3000	3000	1	1
25.	Nagaland	&	44	&	163	&	9	&	0	&	0	&	216	216	&	126400	126400	8	16

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
26.	Odisha	126	17	850	24	1060	0	76	0	1	0	2113	41	2154	660820	29000	689820	4	7
27.	Puducherry	^	1	^	17	^	1	^	0	^	0	^	19	19	^	9600	9600	4	0
28.	Punjab	#	6439	#	7980	#	3992	#	387	#	0	#	18798	18798	#	10847550	10847550	51	91
29.	Rajasthan	2453	1284	10232	1969	6877	4406	268	70	5	207	19835	7936	27771	8270160	2715655	10985815	46	61
30.	Sikkim	@	0	@	18	@	0	@	0	@	0	@	18	18	@	9000	9000	1	5
31.	Tamil Nadu	6504	5591	30795	9986	2975	2494	109	174	14	2	40397	18247	58644	22204680	10842130	33046810	276	83
32.	Tripura	&	4	&	143	&	0	&	0	&	0	&	147	147	&	75500	75500	9	14
33.	Uttar Pradesh	4687	1774	30189	4257	20433	4561	2923	1806	35	11	58267	12409	70676	21971465	4449030	26420495	208	108
34.	Uttarakhand	%	146	%	103	%	179	%	3	%	0	%	431	431	%	215550	215550	24	19
35.	West Bengal	5398	19900	18874	40182	4584	29756	248	1872	39	14	29143	91724	120867	15306200	43060411	58366611	199	44
	TOTAL	46017	53033	190141	118118	86913	75782	8207	22313	176	519	331454	269765	601219	150191755	120792811	270984566	2129	1569

Note: R - Recovered by different branches of RBI
S: Seized by Police and information received from SCRBx
Others include Denomination 20,10,5,2,1

@ - Data sent by RBI Kolkata
~ - Data sent by RBI Nagpur/NvMumbai
\$ - Data sent by RBI Ahmedabad
- Data sent by RBI Chandigarh
{ - Data sent by RBI Thiruvananthapuram

} - Data sent by RBI Patna
& - Data sent by RBI Guwahati
^ - Data sent by RBI Chennai
% - Data sent by RBI Kanpur

Statement-II

State/UT-wise and Denomination-wise Statement of Counterfeit Currency (Recovered and Seized)

Yearly Report from: 1.1.2012 to: 31.12.2012

(As per database on: 9.07.2014)

Sl. No.	State/UT	Denomination										No. of Notes	Total Notes	Value in Rs.		Total Value (Rs.)	FIR	Total Accused	
		1000		500		100		50		Others				(R)	(S)				(R+S)
		(R)	(S)	(R)	(S)	(R)	(S)	(R)	(S)	(R)	(S)								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
1.	Andaman and Nicobar Islands	@	0	@	1	@	0	@	0	@	0	@	1	1	@	500	500	1	0
2.	Andhra Pradesh	218	4306	1491	17207	626	5936	29	145	4	0	2368	27594	29962	1027630	13510350	14537980	172	246
3.	Arunachal Pradesh	&	16	&	0	&	33	&	0	&	0	&	49	49	&	19300	19300	2	2
4.	Assam	121	500	497	2109	149	1059	4	122	2	300	773	4090	4863	384640	1671500	2056140	55	63
5.	Bihar	88	2848	380	3354	174	4563	580	254	0	258	1222	11277	12499	324400	4996660	5321060	29	53
6.	Chandigarh	3808	11	13425	143	21553	39	1854	0	43	0	40683	193	40876	12769260	86400	12855660	2	0
7.	Chhattisgarh	~	81	~	950	~	902	~	65	~	0	~	1998	1998	~	649450	649450	55	38
8.	Dadra and Nagar Haveli	\$	0	\$	0	\$	0	\$	0	\$	0	\$	0	0	\$	0	0	0	0
9.	Daman and Diu	\$	0	\$	0	\$	0	\$	0	\$	0	\$	0	0	\$	0	0	0	0

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
10.	Delhi	15725	53463	41563	217647	13884	86536	2805	9127	17	48	73994	366821	440815	38035342	171397142	209432484	61	73
11.	Goa	~	62	~	143	~	20	~	114	~	0	~	339	339	~	141200	141200	16	3
12.	Gujarat	412	3044	1712	11261	487	1931	38	238	1	15	2650	16489	19139	1318620	8879660	10198280	213	133
13.	Haryana	#	859	#	2069	#	557	#	0	#	0	#	3485	3485	#	1949200	1949200	15	30
14.	Himachal Pradesh	#	0	#	11	#	0	#	0	#	0	#	11	11	#	5500	5500	1	2
15.	Jammu and Kashmir	111	522	679	4034	471	1371	13	0	0	0	1274	5927	7201	498250	2676100	3174350	17	30
16.	Jharkhand	}	137	}	474)	16	}	0	}	0	}	627	627	}	375600	375600	8	7
17.	Karnataka	8680	5124	17359	14836	1697	1788	79	1055	2	1	27817	22804	50621	17533180	12773560	30306740	80	85
18.	Kerala	207	742	546	3380	50	145	0	0	30	29	833	4296	5129	485300	2446790	2932090	60	38
19.	Lakshadweep	{	0	{	0	{	0	{	0	{	0	{	0	0	{	0	0	0	0
20.	Madhya Pradesh	90	670	235	1961	1316	4400	0	860	0	30	1641	7921	9562	339100	2134010	2473110	19	31
21.	Maharashtra	3350	9467	12642	9556	2914	5679	113	578	2	60	19021	25340	44361	9968080	14842630	24810710	279	204
22.	Manipur	&	1	&	1	&	0	&	0	&	0	&	2	2	&	1500	1500	2	2
23.	Meghalaya	&	210	&	695	&	126	&	0	&	3	&	1034	1034	&	570150	570150	18	21
24.	Mizoram	&	397	&	710	&	0	&	0	&	0	&	1107	1107	&	752000	752000	6	7
25.	Nagaland	&	24	&	663	&	0	&	0	&	0	&	687	687	&	355500	355500	7	10

26.	Odisha	148	10	480	37	319	6	21	0	1	0	969	53	1022	420970	29100	450070	6	10
27.	Puducherry	^	244	^	338	^	1	^	0	^	0	^	583	583	^	413100	413100	5	7
28.	Punjab	#	3940	#	2443	#	2167	#	0	#	0	#	8550	8550	#	5378200	5378200	28	61
29.	Rajasthan	2374	2670	8972	4634	5317	565	320	14	7	0	16990	7883	24873	7407830	5044200	12452030	49	69
30.	Sikkim	@	22	@	0	@	0	@	0	@	0	@	22	22	@	22000	22000	1	1
31.	Tamil Nadu	10415	7375	31857	21269	5733	3145	275	143	17	23	48297	31955	80252	26930845	18331580	45262425	373	71
32.	Tripura	&	15	&	147	&	0	&	0	&	0	&	162	162	&	88500	88500	9	17
33.	Uttar Pradesh	6918	3897	37055	7581	19106	5379	2807	782	47	7	65933	17646	83579	27497170	8264610	35761780	176	148
34.	Uttarakhand	%	78	%	110	%	186	%	3324	%	0	%	3698	3698	%	317800	317800	17	21
35.	West Bengal	7024	5009	19584	14076	4430	282	270	4	0	1	31308	19372	50680	17272500	12075410	29347910	122	35
TOTAL		59689	105744	188477	341840	78226	126832	9208	16825	173	775	335773	592016	927789	162213117	290199202	452412319	1904	1518

Note: R - Recovered by different branches of RBI
S: Seized by Police and information received from SCRBx
Others include Denomination 20,10,5,2,1

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} - Data sent by RBI Patna
& - Data sent by RBI Guwahati
^ - Data sent by RBI Chennai
% - Data sent by RBI Kanpur

Statement-III**State/UT-wise and Denomination-wise Statement of Counterfeit Currency (Recovered and Seized) Yearly Report from: 1.01.2013 to : 31.12.2013**

(As per database on: 09.07.2014)

Sl. No.	State/UT	Denomination										No. of Notes	Total Notes	Value in Rs.		Total Value (Rs.)	FIR	Total Accused	
		1000		500		100		50		Others				(R)	(S)				(R+S)
		(R)	(S)	(R)	(S)	(R)	(S)	(R)	(S)	(R)	(S)								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
1.	Andaman and Nicobar Islands	@	0	@	0	@	0	@	0	@	0	@	0	0	@	0	0	0	0
2.	Andhra Pradesh	4326	11422	11647	23381	9587	14893	153	482	9	44	25722	50222	75944	11116010	24626380	35742390	170	242
3.	Arunachal Pradesh	&	0	&	0	&	0	&	0	&	0	&	0	0	&	0	0	0	0
4.	Assam	501	1933	1533	1503	739	589	100	218	3	0	2876	4243	7119	1346435	2754300	4100735	81	72
5.	Bihar	2364	1169	8919	2961	4958	91	185	69	0	3150	16426	7440	23866	7328550	2693550	10022100	31	44
6.	Chandigarh	3764	0	10404	0	20803	0	2069	0	31	0	37071	0	37071	11150240	0	11150240	0	0
7.	Chhattisgarh	~	50	~	1481	~	27	~	2	~	0	~	1560	1560	~	793300	793300	19	18
8.	Dadra and Nagar Haveli	\$	0	\$	3	\$	0	\$	0	\$	0	\$	3	3	\$	1500	1500	1	0

9.	Daman and Diu	\$	0	\$	0	\$	0	\$	0	\$	0	0	\$	0	0	0	0		
10.	Delhi	20802	9656	46112	21671	19648	5817	1142	690	7	0	87711	37834	125545	45879980	21107700	66987680	29	30
11.	Goa	~	16	~	28	~	4	~	0	~	0	-	48	48	-	30400	30400	6	0
12.	Gujarat	9913	4784	20033	7092	5345	1869	224	205	11	4	35526	13954	49480	20475330	8527210	29002540	143	83
13.	Haryana	#	6000	#	17887	#	9715	#	1514	#	4	#	35120	35120	#	15990760	15990760	16	25
14.	Himachal Pradesh	#	50	#	195	#	675	#	0	#	0	#	920	920	#	215000	215000	5	9
15.	Jammu and Kashmir	306	1292	678	2864	1511	51	34	0	1	0	2530	4207	6737	797810	2729100	3526910	26	45
16.	Jharkhand	}	30	}	25	}	5	}	0	}	0	}	60	60	}	43000	43000	3	6
17.	Karnataka	9742	5166	17640	5100	2011	1849	111	10	6	103	29510	12228	41738	18768730	7902950	26671680	53	NA
18.	Kerala	2604	418	3424	2551	274	3358	23	89	165	176	6490	6592	13082	4346770	2035800	6382570	49	35
19.	Lakshadweep	}	0	}	0	}	0	}	0	}	0	{	0	0	{	0	0	0	0
20.	Madhya Pradesh	1966	1195	7979	3421	6444	2925	366	160	20	4	16775	7705	24480	6618440	3206060	9824500	29	63
21.	Maharashtra	21245	9287	46087	10996	8785	7137	436	577	53	18	76606	28015	104621	45189730	15527745	60717475	231	186
22.	Manipur	&	1	&	0	&	0	&	0	&	0	&	1	1	&	1000	1000	1	1
23.	Meghalaya	&	235	&	477	&	50	&	0	&	0	&	762	762	&	478500	478500	15	19
24.	Mizoram	&	600	&	564	&	0	&	0	&	0	&	1164	1164	&	882000	882000	6	11
25.	Nagaland	&	888	&	25	&	69	&	1	&	2	&	985	985	&	907460	907460	5	18

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
26.	Odisha	558	43	2973	222	923	147	25	2	0	0	4479	414	4893	2138050	168800	2306850	6	9
27.	Puducherry	^	11	^	138	^	0	^	0	^	1	^	150	150	^	80020	80020	5	1
28.	Punjab	#	2387	#	8825	#	350	#	0	#	0	#	11562	11562	#	6834500	6834500	17	23
29.	Rajasthan	2808	283	7989	260	6238	417	252	36	2	162	17289	1158	18447	7438940	458285	7897225	9	17
30.	Sikkim	@	2	@	105	@	0	@	0	@	0	@	107	107	@	54500	54500	1	1
31.	Tamil Nadu	9404	10114	21571	14393	2030	961	109	208	8	2	33122	25678	58800	20398070	17417040	37815110	288	25
32.	Tripura	&	325	&	538	&	0	&	0	&	0	&	863	863	&	594000	594000	17	22
33.	Uttar Pradesh	6690	2859	29755	3567	19887	4856	1785	699	94	29	58211	12010	70221	23646870	5163440	28810310	124	129
34.	Uttarakhand	%	476	%	311	%	23	%	0	%	0	%	810	810	%	633800	633800	11	15
35.	West Bengal	7938	NR	19134	NR	4058	NR	191	NR	5	NR	31326	NR	31326	17920440	NR	17920440	NR	NR
TOTAL		104931	70692	255878	130584	113241	55878	7205	4962	415	3699	481670	265815	747485	244560395	141858100	386418495	1397	1149

Note: R - Recovered by different branches of RBI
 S: Seized by Police and information received from SCRBx
 Others include Denomination 20,10,5,2,1
 *-Figures are provisional

@ - Data sent by RBI Kolkata
 ~ - Data sent by RBI Nagpur/NvMumbai
 \$ - Data sent by RBI Ahmedabad
 # - Data sent by RBI Chandigarh
 { - Data sent by RBI Thiruvananthapuram

} - Data sent by RBI Patna
 & - Data sent by RBI Guwahati
 ^ - Data sent by RBI Chennai
 % - Data sent by RBI Kanpur
 NR-Data not received

Statement-IV

*State/UT-wise and Denomination-wise Statement of Counterfeit Currency (Recovered and Seized)
Half-yearly Report from: 1.01.2014 to 30.06.2014*

(As per database on: 9.7.2014)

Sl. No.	State/UT	Denomination										No. of Notes		Total Notes		Value in Rs.		Total Value (Rs.)	FIR	Total Accused
		1000		500		100		50		Others		(R)	(S)	(R+S)	(R)	(S)	(R+S)			
		(R)	(S)	(R)	(S)	(R)	(S)	(R)	(S)	(R)	(S)									
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	
1.	Andaman and Nicobar Islands	@	0	@	0	@.	0	@	0	@	0	@	0	0	@	0	0	0	0	
2.	Andhra Pradesh	2207	3249	4224	6301	5460	5133	86	152	3	0	11980	14835	26815	4869340	6920400	11789740	72	152	
3.	Arunachal Pradesh	&	0	&	0	&	0	&	0	&	0	&	0	0	&	0	0	0	0	
4.	Assam	387	63	823	116	584	0	79	0	0	0	1873	179	2052	860850	121000	981850	11	17	
5.	Bihar	829	0	2928	5	1753	0	67	0	3	0	5580	5	5585	2471690	2500	2474190	3	7	
6.	Chandigarh	946	0	2137	0	3696	0	194	0	8	0	6981	0	6981	2393930	0	2393930	0	0	
7.	Chhattisgarh	~	0	~	0	~	0	~	0	~	0	~	0	0	~	0	0	0	0	
8.	Dadra and Nagar Haveli	\$	0	\$	0	\$	0	\$	0	\$	0	\$	0	0	\$	0	0	0	0	

Written Answers to

[13 August, 2014]

Unstarred Questions 247

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
9.	Daman and Diu	\$	0	\$	0	\$	0	\$	0	\$	0	\$	0	0	\$	0	0	0	0
10.	Delhi	9709	12932	18083	28924	10737	16728	430	1132	2	2	38961	59718	98679	19845730	29123430	48969160	31	9
11.	Goa	~	166	~	268	~	80	~	5	~	0	~	519	519	~	308250	308250	9	5
12.	Gujarat	4149	814	7412	1425	2499	475	105	13	10	0	14175	2727	16902	8110290	1574650	9684940	25	26
13.	Haryana	#	214	#	40	#	7	#	2	#	0	#	263	263	#	234800	234800	4	5
14.	Himachal Pradesh	#	0	#	0	#	0	#	0	#	0	#	0	0	#	0	0	0	0
15.	Jammu and Kashmir	7	0	59	2112	103	0	0	0	0	0	169	2112	2281	46800	1056000	1102800	4	4
16.	Jharkhand	}	0	}	0	}	0	}	0	}	0	}	0	0	}	0	0	0	0
17.	Karnataka	0	195	0	44	0	26	0	5	0	3	0	273	273	0	219880	219880	3	5
18.	Kerala	2554	88	3246	124	476	154	29	4	1	0	6306	370	6676	4226060	165600	4391660	11	13
19.	Lakshadweep	}	0	}	0	}	0	}	0	}	0	{	0	0	{	0	0	0	0
20.	Madhya Pradesh	339	371	1073	1654	1069	948	56	48	12	0	2549	3021	5570	985370	1295200	2280570	6	13
21.	Maharashtra	74	4740	189	2694	126	218	0	12	0	1	389	7665	8054	181100	6109420	6290520	77	68
22.	Manipur	&	13	&	0	&	0	&	0	&	0	&	13	13	&	13000	13000	1	1
23.	Meghalaya	&	0	&	0	&	0	&	0	&	0	&	0	0	&	0	0	0	0
24.	Mizoram	&	62	&	125	&	0	&	0	&	0	&	187	187	&	124500	124500	5	0

25.	Nagaland	&	0	&	80	&	81	&	0	&	0	&	161	161	&	48100	48100	2	4
26.	Odisha	242	47	1080	0	407	0	4	0	0	0	1733	47	1780	822900	47000	869900	1	1
27.	Puducherry	^	4	^	10	^	0	^	2	^	0	^	16	16	^	9100	9100	2	0
28.	Punjab	#	0	#	0	#	0	#	0	#	0	#	0	0	#	0	0	0	0
29.	Rajasthan	556	0	1373	0	1165	0	52	0	0	0	3146	0	3146	1361600	0	1361600	0	0
30.	Sikkim	@	10	@	36	@	23	@	2	@	19	@	90	90	@	30585	30585	1	1
31.	Tamil Nadu	3837	308	7352	1362	968	59	58	0	1	0	12216	1729	13945	7612710	994900	8607610	8	2
32.	Tripura	&	0	&	40	&	3	&	0	&	0	&	43	43	&	20300	20300	3	4
33.	Uttar Pradesh	3035	457	11193	512	10798	27	662	17	46	0	25734	1013	26747	9744970	716550	10461520	10	6
34.	Uttarakhand	%	0	%	11	%	12	%	0	%	0	%	13	13	%	1700	1700	2	1
35.	West Bengal	2842	0	5936	0	2060	0	123	0	0	0	10961	0	10961	6022150	0	6022150	0	0
TOTAL:		31713	23733	67108	45873	41901	23974	1945	1394	86	25	142753	94999	237752	69555490	49136865	118692355	291	344

Note: R - Recovered by different branches of RBI
 S: Seized by Police and information received from SCRBx
 Others include Denomination 20,10,5,2,1
 *-Figures are provisional

@ - Data sent by RBI Kolkata
 ~ - Data sent by RBI Nagpur/NvMumbai
 \$ - Data sent by RBI Ahmedabad
 # - Data sent by RBI Chandigarh
 { - Data sent by RBI Thiruvananthapuram

} - Data sent by RBI Patna
 & - Data sent by RBI Guwahati
 ^ - Data sent by RBI Chennai
 % - Data sent by RBI Kanpur
 NR-Data not received

Statement-V*Details of seizure of intoxicating drugs for the years 2011, 2012, 2013 and 2014*

Drugs		2011	2012	2013	2014
Opium	Seizure	2,348	3,625	2,166	417
	Cases	892	876	813	61
Morphine	Seizure	53	263	7	9
	Cases	147	140	99	55
Heroin	Seizure	528	1,033	1,401	387
	Cases	2,944	3,155	4,165	417
Ganja	Seizure	122,711	77,149	91,608	26,285
	Cases	4,174	4,468	4,581	828
Hashish	Seizure	3,872	3,385	4,397	720
	Cases	2,263	2,031	2,402	595
Cocaine	Seizure	14	44	47	3
	Cases	80	72	78	14
Methaqualone	Seizure	72	216	3,205	0
	Cases	5	14	30	2
Ephedrine	Seizure	7,208	4,393	6,655	503
	Cases	20	17	66	15
L.S.D. (in grams)	Seizure	6	21	2	26
	Cases	5	5	3	5
Acetic Anhydride	Seizure	62	363	243	22
	Cases	3	3	7	1
ATS	Seizure	474	41	85	25
	Cases	4	15	23	4

Wages to labourers as per their skills

†3778. DR. SATYANARAYAN JATIYA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the measures taken by Government to ensure payment of wages to labourers/workers in accordance with their skills to safeguard their interests;

†Original notice of the question was received in Hindi.